

Central Administrative Tribunal  
Principal Bench, New Delhi

OA No. 4489/2015

New Delhi, this the 06<sup>th</sup> day of February, 2020

**Hon'ble Mr. S.N.Terdal, Member (Judicial)**  
**Hon'ble Mr. Mohd. Jamshed, Member (Administrative)**

Mahender Kumar  
S/o Late Shri Megh Raj  
R/o 9/26, Geeta Colony,  
Near Radha Swami Park,  
Delhi-110031.

-Applicant

(By Advocate: Present None)

**Versus**

1. Delhi Transport Corporation  
Through Chairman and Managing Director  
Delhi Transport Corporation, I.P.Estate,  
New Delhi.
  
2. Delhi Transportation Corporation  
(Govt. NCT of Delhi)  
Noida Depot, Sector 16 Noida
  
3. Depot Manager,  
(Govt. NCT of Delhi)  
Noida Depot, Sector 16  
Noida (U.P.)

- Respondents

(Present Mr.Vikash Kumar, Departmental Representative on  
behalf of the respondents)

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

None appeared for the applicant. The applicant was not present on 04.09.2019. Hence, the OA is dismissed in default for non-prosecution.

**(Mohd. Jamshed)**  
**Member(A)**

**(S.N. Terdal)**  
**Member (J)**